GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1910
ANSWERED ON:01.12.2009
CRIME BY POLICE PERSONNEL
Danve Shri Raosaheb Patil;Devappa Anna Shri Shetti Raju Alias;Haque Shri Sk. Saidul;Lal Shri Kirodi ;Owaisi Shri Asaduddin:Rathod Shri Ramesh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the National Human Rights Commission (NHRC) has taken cognizance of cases of fake encounters and involvement of police personnel in various crimes reported in the different parts of the country;
- (b) if so, the total number of cases involving police personnel reported during each of the last three years and the current year, crimewise including fake encounters, rapes and kidnapping etc.;
- (c) whether the NHRC has prepared any guidelines to be followed in cases of police operations;
- (d) if so, the details thereof;
- (e) whether several instances of the violation of NHRC guidelines have been reported; and
- (f) if so, the details thereof and the steps taken in this regard including punitive action taken against the erring officials during each of the last three years and the current year, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (f) The information is being collected and will be laid on the Table of the House.